

HIGH COURT OF DELHI NEW DELHI

Office of the Registrar
Date: 14-02-2026

CIRCULAR

In view of the 'AI Impact Summit' scheduled to be held at Bharat Mandapam, New Delhi, from 16.02.2026 to 20.02.2026 and the elections of Bar Council of Delhi scheduled to be held in the premises of the Delhi High Court from 21.02.2026 to 23.02.2026, Hon'ble the Chief Justice has been pleased to direct that the Members of the Bar Parties-in-Person may appear in their matters listed before the Hon'ble Delhi High Court from 16.02.2026 to 23.02.2026 through video conference.

The video conference links of the Hon'ble Courts are available in the pdf cause list as well as under 'Display Board' tab on the website of Delhi High Court.

Appearance through video conference shall be optional as all the Hon'ble Courts shall continue to function in hybrid mode during the above period.

Sd/-
(Rajeev Kumar Chauhan)
Registrar (IT & Sty.)
for Registrar General

Endst. No. 02-29/IT Cell/DHC

Dated: 14-02-2026

Copy forwarded for information and necessary action, if any, to:

- (i) The Secretary General, Supreme Court of India, New Delhi.
- (ii) The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi.
- (iii) The Secretary, Department of Justice, Ministry of Law & Justice, Govt. of India, New Delhi.
- (iv) The Registrar-cum-Secretary to Hon'ble the Chief Justice with the request to bring this to the kind notice of Hon'ble the Chief Justice, and Private Secretaries to all the Hon'ble Judges of this Court with the request to bring this to the kind notice of the Hon'ble Judges.
- (v) All the Ld. Principal District & Sessions Judges, Delhi.
- (vi) Ld. Principal Judge, Family Courts (HQ) Dwarka Courts Complex, Dwarka New Delhi.
- (vii) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
- (viii) The Member Secretary, Delhi State Legal Services Authority (DSLISA), New Delhi.
- (ix) All the Registrars of Delhi High Court.
- (x) Joint Registrar-cum-PA to worthy Registrar General, Delhi High Court.
- (xi) The Commissioner of Police, Police Headquarters, New Delhi.
- (xii) The Director of Prosecution, CBI, Block No. 3, 11th Floor, CGO Complex, Lodhi Road, New Delhi.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs), DELHI

No. 11781-11785 /Misc (Judl.) /Gaz./2026

Dated, Delhi the 19 FEB 2026 Page | 1

Copy forwarded to the following for information and necessary action.

- 1) The Branch in-charge, R&I Branch, Central District, Tis Hazari Courts, Delhi with the request to display the same on the Notice Board and conspicuous part of the court complex.
- 2) The Branch-in-charge, Computer Branch/IT Cell, Tis Hazari Court, Delhi.
- 3) The Branch-in-charge, e-sewa Kendra, Tis Hazari Court, Delhi.
- 4) The Hony. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi.
- 5) LAYERS Section, for uploading on LAYERS.

Be Sent to website for uploading on the website.

Udit Khandelwal
20/2/26

(Sanjay Ambavat)
Administrative Officer (Judicial)
Judicial Branch, Central District
Tis Hazari Court, Delhi